GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.2356

TO BE ANSWERED ON THE 1ST AUGUST, 2018

CBI ENQUIRY ON PATHANKOT TERROR

2356. SHRI RAVNEET SINGH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has ordered a CBI inquiry into the Pathankot Terror Attack in 2016 and if so, the status update of the inquiry;
- (b) whether any arrests have been made so far in this regard;
- (c) whether the Government has found any wrongdoing from an insider at the Pathankot Base and if so, the details thereof;
- (d) whether the Government has concluded the findings in the case; and
- (e) if so, the details thereof?

A N S W E R
MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE
र र र य मंी (डा. सुभाष भामरे)

(a) & (b): No, Madam.

(c) No, Madam.

(d) & (e): Does not arise.
